

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 25144/2020

(Arising out of impugned final judgment and order dated 06-05-2019 in CRLA No. 6617/2017 06-05-2019 in CRLA No. 6618/2017 passed by the High Court Of Judicature At Allahabad)

THE STATE OF U.P.

Petitioner(s)

VERSUS

RAGHAVENDRA PRATAP SINGH @ PANKAJ SINGH

Respondent(s)

(FOR ADMISSION and I.R. and IA No.23104/2021-CONDONATION OF DELAY IN FILING and IA No.23105/2021-EXEMPTION FROM FILING O.T.)

Date : 22-02-2021 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN
HON'BLE MR. JUSTICE B.R. GAVAI

For Petitioner(s) Mr. Ardhendumauli Kumar Prasad, AOR
Mr. Divyesh Pratap Singh, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Leave granted.

(R. NATARAJAN)
ASTT. REGISTRAR-cum-PS

(NISHA TRIPATHI)
BRANCH OFFICER